

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No203
CP(IB) 812 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Tetra-Pak India Pvt LTD

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on 16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Shraddha Chaudhri, Adv.

For the Respondent : Mr. Jaimin Dave, Adv.

ORDER

Learned Counsel for the applicant appeared. Learned Counsel for the respondent appeared. Learned Counsel for the respondent states that proceeding is stayed by Hon'ble Supreme Court, hence, stands adjourned to 27.04.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**